

List of cases where Case Management Hearing was held during the month of March-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-1767/22	GANPATI SPICES T.G.LEISURE	JINITIN SHARMA AND VIVEK SINGH	14.07.2022	13.03.2023
			CS COMM-1199/22	NORTHEX AND CO. SUMANJEET KAUR	GAURAV ARORA AND KARTIKAY	05.05.2022	16.03.2023
			CS COMM-2249/22	SHRI PREMP. CHAND SHARMA VS. SERVOSTAR INDIA PVT LTD.	P.K. SHARMA AND RAJESH SINGH	26.09.2022	18.03.2023
			CS COMM-105/18	PRAMILA JAIN VS. DECLOOKS	R.K. JAIN AND MOHIT TYAGI	23.10.2018	20.03.2023
			CS COMM-1665/22	BINDAL SMELTING ELECTRONIK POWER BATTEIRES	AMIT TEWARI AND RAJESH OBEROI	07.07.2022	24.03.2023
			CS COMM-3046/19	SAMAVYA INFRASTRUCTURE PVT. LTD. VS. DELHI JAL BOARD	RAJAT CHATURVEDI AND ANKIT KUMAR	24.12.2019	25.03.2023
			CS COMM-1434/22	MOHD. SHAKIR VS. KISHORE MALHOTRA	FAISAL NASEEM AND AKSHAR	02.06.2022	25.03.2023
			CS COMM-165/22	HAIKO LOGISTICS VS. PRADEEP KUMAR	UDIT MISHRA AND VISHALAKSHI GOEL	14.01.2022	28.03.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
2	DR. KAMINI LAUL (DISTRICT COMMERCIAL COURT)-02	CENTRAL	CS(COMM)/1630/2021	DEEPAK SAREEN VS AMBUJ HOTALS & REAL ESTATE PVT LTD	SH. VIPIN MISHRA (P) & SH. KUSHAJ BHUSHAN (D)	01-05-2021	03-03-2023
			CS(COMM)/2740/2019	M/S BRANDS INTERIORS PVT LTD VS SAVITA TYAGI	SH. S.S. SISODIA (I) & SH. AJAY TYAGI (D)	20-11-2019	10-03-2023
			CS(COMM)/926/2021	M/S THE REFRIGERATION HOUSE Vs M/S AIRCON INDIA INCORPORATED	SH. BHARAT DEEPAK (I) & SMS SHIVANI AGGARWAL	16-03-2021	10-03-2023
			CS(COMM)/1383/2022	SUMIT GUPTA VS M/S AMIT ELECTROSTAT	MS. SUCHITA DIXIT (I) & SH. SUNIL KUMAR (D)	31-05-2022	13-03-2023
			CS(COMM)/3219/2021	PRADEEP BHAGAT VS GARIMA GUPTA & ORS	MS. SURABHI (P) & SH. HARISH GUPTA (D)	08-09-2021	14-03-2023
			CS(COMM)/1963/2022	JYOTI KIRAN DIWAN VS MCD	SH. VIDYA SAGAR (P) & SH. SANDEEP RAJ (D)	08-08-2022	16-03-2023
			CS(COMM)/235/2018	ANGEL PROMOTERS PVT LTD VS ZONAL HEAD & ORS	SH. MANORANJAN (P) & SH. SACHIN MOGLANI	30-10-2018	16-03-2023
			CS(COMM)/1567/2020	UNION BANK OF INDIA VS M/S JAI KRISHAN TRADING	MS. BHARTI (P) & RISHABH (D)	26-10-2020	16-03-2023

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			CS (COMM)1059/20 21	UNION BANK OF INDIA VS M/S LAXMI TRADERS	MS VIJAY LAXMI (P) & MS SEEMA GUPTA (D)	24.03.2021	21.03.2023
			CS (COMM)293/202 0	PUNJAB NATIONAL BANK VS AKANSHA JAIN	MS SUSHMA GUPTA (P) &	06-02-2020	22-03-2023
			CS (COMM)1195/20 22 M./S NORTHEX VS SUMANEET KAUR		SH. UJJWALA LAMBORE (D)	04-05-2022	23-3-2023
			CS (COMM)1363/20 20	M/S V & PUBLISHERS VS A.H. WHEELER & CO PVT LTD	SH. VINAY MOHAN SHARMA (P) & SH.SUDIPTO SIRCAR (d)	25.09.2020	25.03.2023
			CS(COMM)1866/ 2021	KHUSHI AGRO FOODS VS M/S ROYAL AGRIP SUPPLY	SH. M S.KHANA (P) & SH.ANOOP PRAKASH (D)	18-06-2021	25.03.2023
			CS(CoMM)1921/ 2018	M/S S.H.B SALES UDYOG VS M/S DURGA INDUSTRIES	SH. DINESH KUMAR AGGARWAL (P)	05-06-2018	27-03-2023
			CS(CoMM)975/2 019	M/S MOMENT EXPRO VS DELHI URBAN SHELTER IMPROVEMENT	SH.KAMAL SETHI (P) & SH S.K. VASHISTH (D)	01-07-2019	23-03-2023
			CS(CoMM)972/2 019	M/S MOMENT EXPRO VS DELHI URBAN SHELTER IMPROVEMENT	SH.KAMAL SETHI (P) & SH S.K. VASHISTH (D)	29-01-2019	23-03-2023

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			CS(CoMM)1079/2020	RISHI RAJ VS M/S ORLY & FILM PRODUCTIONS	SH RAJESH BHATIA (P) & SH S.K. SHARMA (d)	04-03-2020	28-03-2023
			CS(CoMM)1147/2019	SHELLY SYAL VS SAHIBA CREATIONS	SH ROHIT BHARTI (P) & SH SHUBHAM PANDAY(d)	11-07-2019	29-03-2023
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 1045/2022	M/S RAM NIWAS GOEL V/S NORTH DELHI MUNICIPAL CORPORATION	SH. ANURAG KAUSHIK	08.04.2022	14.03.2023
			CS(COMM) 2096/2022	VEENA MAHAJAN V/S RAJ KUMAR CHAUDHARY	SH. ANKARESHWAR KANDPAL	03.09.2022	14.03.2023
			CS(COMM) 2403/2022	SUNIL BANSAL V/S MUNICIPAL CORPORATION OF DELHI	MS. SWENKA TRIPATHI	29.10.2022	15.03.2023
			CS(COMM) 1278/2022	GURU MAHIMA ELECTRONICS V/S SHREE KRISHNA IMPEX	SH. DHARMENDER SHARMA	20.05.2022	24.03.2023
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS (COMM) 3755/2021	ICICI BANK LIMITED VS. BAHRI PAPER INDUSTRIES	DEEPAK KAUSHIK	28.09.2021	02.03.2023
			CS (COMM) 693/2022	M/S TEXTILES M/S TRADER	R.S. SH. ASHISH VS. SEHRAWAT H.K.	24.02.2022	07.03.2023

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			CS (COMM)-1108/2022	ICICI BANK LIMITED VS. KAPIL TYAGI	VINIT CHAUDHARY	19.04.2022	13.03.2023
			CS (COMM)-112/2023	K.B. BANSAL VS. M.C.D & ANR	SATYENDER KUMAR	18.01.2023	20.03.2023
			CS (COMM)-4881/2021	ICICI BANK LTD. VS. ENTERPRISES AND Ors	MS. CHETNA P.D. BHALLA	22.11.2021	22.03.2023
			CS (COMM)-2536/2022	M/S MANMOHAN SINGH WADHWA CONSTRUCTION LTD VS. MUNICIPAL CORPORATION	A.K. TRIVEDI	22.11.2022	28.03.2023
			CS (COMM)2211/2022	RAHUL ENTERPRISES V/S M/S S&S BUILDTECH	ROHIT YADAV	19.09.2022	29.03.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL				
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	953/2022	RAJAN VERMA VS. NDMC	S.K SINGH	26-03-2022	10-03-2023

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			687/2020	POONAM ANAND VS NORTH DELHI MCD	SATENDER KUMAR SINGH	24.02.2020	26-04-2023
8	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West		DIAMOND MODULAR P LTD Vs VINOD KUMAR ARORA PROP M/S SATISH ELECTRICALS STORE CS (COMM)/178/2022	SANDEEP BANGA AND ASSOCIATES(P),	02-03-2022	01.03.2023
				Union Bank of India(ERSTWHILE CORPORATION BANK) Vs PAHWA POLYMERS CS (COMM)/620/2021	SHIVA BHARDWAJ(P),	04-12-2021	02.03.2023
				M/S HI TECH PIPES LTD AR GURMEET SINGH Vs ROHTAS AGGARWAL PROP M/S ARNAV STEELS CS (COMM)/688/2021	RAHUL SHARMA(P),	22-12-2021	02-03-2023
				BRIJ BHUSHAN SHARMA Vs RAAKESH AGARWAAL CS (COMM)/671/2022	SANJAY KUMAR(P),	23-08-2022	02-03-2023
				NIKUNJ WOODS PRIVATE LIMITED Vs M/S NAVKAR PLYBOARDS AND ORS CS (COMM)/409/2022	ANIRUDH GUPTA(P),	28-05-2022	10-03-2023
				M/S KLM INTERNATIONAL Vs M/S STERLITE TECHNOLOGIES LTD CS (COMM)/98/2019	VIVEK AGGARWAL AND ASSOCIATES(P),	04-04-2019	10-03-2023
				M/S SUDHIR POWER LTD Vs M/S POWER PLUS CS (COMM)/532/2022	A.C. DAVID(P),	05-07-2022	16-03-2023

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				M/S MRB STEEL INDUSTRIES Vs M/S SIVA SAI ENGINEERING WORKS AND SPARES	LAKSHAY KUMAR(P),	16-12-2022	20-03-2023
			CS (COMM)/977/2022				
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS COMM 425/2020	PIE ELECTRONICS THROUGH KARAN CHAUDHARY Vs PME INFRATECH PVT LTD	VISHWA RANJAN KUMAR	22-12-2020	14.03.2023
			CS COMM 516/2022	ELEGANT ASSOCIATES Vs KRF LIMITED	JITENDER KUMAR GARG	01-07-2022	23.03.2023
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS/622/2018	TASARIM YAYIM GRUBU SAN VETIC LTD Vs OMARORA	GOVIND RISHI	08.06.2018	01.03.2023
			CS (COMM.)/772/2022	MOREPEN LABORATORIES LIMITED Vs NIPPON LIFE SCIENCES PVT. LTD.	SRIJAN TIWARI	09.09.2022	02.03.2023
			CS (COMM.)/143/2022	M/S VOICE VISION Vs DOORDARSHAN DIRECTORATE	MOHD. UNAIS	08.02.2022	03.03.2023
			CS (COMM.)/188/2019	LUCKY EXPORTS Vs SYNDICATE BANK	ALOK KUMAR BAGGARWAL	13.08.2019	14.03.2023

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			CS (COMM.)/663/2022	STATE BANK OF INDIA Vs SMT. HARSH LATA	JAWAHAR CHAND CHAWLAS	29.07.2022	15.03.2023
			CS (COMM.)/526/2022	MCCAIN FOODS INDIA PRIVATE LIMITED Vs SUMIT KOHLI	MAYANK MAHENDRU	06.06.2022	21.03.2023
			CS (COMM.)/734/2019	PUNJAB NATIONAL BANK Vs SANTOSH CHAUDHARY ETC.	BLJAYA MOHAN GOSWAMI	18.12.2019	23.03.2023
			CS (COMM.)/83/2022	RCS LOGISTICS PRIVATE LIMITED Vs M/S JAPJI IMPEX OPC PRIVATE LIMITED	AJAY KUMAR TIWARI	06.01.2022	23.03.2023
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) 65 /2021	RAJ KUMAR MOUDGIL ANR. V/S. VIVA HOSPITALITY AND ORS.	MR. BHARATI DEEPAK	19.02.2021	14.03.2023
			CS (COMM.) 662 /2022	AJAY SINGH PROPRIETOR M/S 4D ALFA Vs VEDANTA COMPUTECH PVT. LTD. THROUGH ITS DIRECTOR	MR. SATYA NARAYAN PADHI	28.07.2022	17.03.2023
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (COMM.)/291/2022	ANAROCK PROPERTY CONSULTANTS PVT. LTD. Vs. ASHOK KUMAR	INDRANIL GHOSH	21-03-2022	21-03-2023

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			CS (COMM.)/543/2021	JIL INFORMATION TECHNOLOGY LTD. Vs. QI NETWORK ENTERPRISES PVT. LTD.	Ashima Puri	02-12-2021	22-03-2023
			CS (COMM.)/44/2018	MANITOU EQUIPMENT INDIA PVT. LTD. Vs. HEMKANTI CHOUDHARY	RUNJITA DAS	26-11-2018	23-03-2023
			CS (COMM.)/350/2021	PAWAN KUMAR GARG Vs. ACHLA JAIN	DALJINDER SINGH	06-09-2021	27-03-2023
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)138/22	AWFIS SPACE SOLUTIONS PRIVATE LIMITED Vs. THEMISADVISORS PRIVATE LIMITED	Ms. Simmi Kaur Bagga	17.02.2022	16.03.2023
			CS (COMM)66/21	MOHIT VARSHNEY Vs. A K NAMKEEN UDYOG	Sh. Bhavya Jain	17.05.2023	24.03.2023
			CS DJ315/22	SUNSPOT CAFE PRIVATE LIMITED Vs. SHRI KURMAMOSEs	Sh. S.S. Tomar	26.05.2023	27.03.2023
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.)365/21	PRISM JHONSON LIMITED VS INDERPAL SINGH ARORA	MANISH DHIR	28.10.2021	02.03.2023
			CS(COMM.)107/2022	M/S. TETRONIX INDIA VS A.B. SALES CORPORATION	VIKRAM KUMAR	04.02.2022	15.03.2023

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			CS(COMM.)146/21	ROYAL ENGINEERING CONSULTANCY PVT. LTD. VS ROYALSHIELD TECHNOLOGIES INDIA PVT. LTD. AND ORS.	DR. SHEETAL ARORA	27.03.2021	21.03.2023
15	SH. AGGARWAL	SANJEEV South	CS DJ /276/2021	AMAR TULSIYAN Vs LEEFORD HEALTHCARE LTD	Ms. Kanvpriya Sabharwal,	08.07.2021	13.04.2023
			CS COMM/698/2022	VICHITRA CONSTRUCTIONS PVT LTD Vs HARYANA CITY GAS DISTRIBUTION LTD	Sh. Jitin Singh,	08.12.2022	10.05.2023
			CS COMM/399/2022	EMU LINES PVT.LTD. Vs INTERWORLD SHIPPING AND LOGISTICS AND ORS.	Sh. Uday Kumar,	17.12.2020	09.05.2023
			CS COMM/294/2021	THE AIR CARGO AGENTS ASSOCIATION OF INDIA (ACAAI) Vs M/S CMG WORLDWIDE	Sh. Shivam Singh Bahhel	07.09.2021	27.04.2023
			CS COMM/106/2021	M/S KRBL LIMITED Vs OLIVIA OVERSEAS PVT. LTD. AND	Sh. Shivam Singh Bahhel	05.03.2021	08.05.2023
			CS COMM/598/2022	BORDERFREE CUISINES LLP Vs AZIMUTH BUSINESS ON WHEELS PRIVATE LIMITED	Sh. Udit Mehra	18.10.2022	26.04.2023

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			CS DJ /741/2019	NARENDER KUMAR Vs PREM BAI	Sh. Nitish Gupta	11.12.2019	10.05.2023
			CS COMM/333/2019	RADO UHREN AG Vs ASHOK KUMAR	Sh. Rajit Ghosh	17.10.2019	11.05.2023
			CS COMM /229/2020	FALCON AVIATION ACADEMY Vs. M/S UNITED INDIAINSURANCE CO. LTD	Ms. Vinita Sharma	27.08.2020	01.05.2023
			CS COMM/667/2022	M/S CONSOLIDATED CARPET INDUSTRIES LTD Vs. M/SBUILDRITE CONSTRUCTIONS	Sh. Satish Kumar Jha	02.11.2022	04.05.2023
			CS COMM/6/2020	MANI INC. Vs. SICHER HOLDINGS LTD. AND ORS.	Sh. Rajit Ghosh	08.01.2020	22.05.2023
			CS COMM/272/2020	M/S HAMILTON MEDICAL AG THROUGH SPECIAL POWEROF ATTORNEY HOLDER MR. AMIT BHALLA Vs. M/SVAISHNO	Ms. K. Pallavi	29.09.2020	20.04.2023
			CS COMM/690/2022	CHETAN PATEL Vs. M/S SADHNA BUILDCON PVT LTD	Sh. Pramod Kumar	06.12.2022	11.07.2023

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			CS COMM/603/2022	M/S VIRAJ PROFILES PVT. LTD Vs MR. RISHI BHUTANI, PROP. OF M/S ARY ENTERPRISES	Sh. Nikhil Rawat	27.10.2022	26.05.2023
			CS COMM/694/2022	ORIFLAME INDIA PRIVATE LIMITED Vs MR ABDUL MIR KHALICK	Sh. Mahesh B. Chhibber	07.12.2022	26.05.2023
			CS COMM/715/2022	ARJUN MALIK Vs DEEPAK CHAUDHARY	Sh. Vinod Sharma	19.12.2022	22.05.2023
			CS COMM/711/2022	M/S HIGH SPIRITS EXIM PVT LTD Vs M/S JAIN DEPARTMENTAL STORE	Sh. Sumit Sharma	16.12.2022	12.07.2023
			CS COMM/94/2019	STATE BANK OF INDIA Vs. M/S GRACE PRINT PACK	Sh. Sanjeev Kumar	24.05.2019	24.05.2023
			CS DJ/532/2018	M/S TELEXCELL INFORMATION SYSTEMS LTD. Vs. M/SSWADHS IMPORT AND EXPORT PVT. LTD	Sh. Vimal Tiwari	14.07.2023	24.05.2018
			CS DJ/217/2020	S. PARAMJEET SINGH KHURANA Vs. SH. ANKIT BANSAL	Sh. Sanjeev Gupta	10.05.2023	13.07.2020
16	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
17	SH. LAL SINGH DISTRICT JUDGE	SOUTH-EAST	NIL				
18	MS. NEELAM SINGH DISSTRIC JUDGE	SOUTH-EAST	CS/COMM/628/21	UNION BANK OF INDIA VS. SANJAY KUMAR GUPTA	MS. INDU KAUL	17-12-2021	07-02-2023
			CS/COMM/1201/22	SBI VS. VIJAY	SH. DHARMENDER SINGH	15-12-2022	09-02-2023
			CS/COMM/402/21	CICO TECHNOLOGIES LIMITED VS. M/S RITHWIK PROJECTS PVT LTD	SH. ABHINAY	20-09-2021	21-02-2023
			CS/COMM/642/21	M/S PASHUPATI MANUFACTURERS LTD VS. LALIT KANWER	SH. KANUL SINHA	23-12-2021	25-02-2023
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL				
20	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL				
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	CS (COMM)/36/2020	PUNJAB AND SIND BANK VS. AMARINDER SINGH	VAIBHAV MIRG(P),	14-01-2020	03-04-2023

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			CS (COMM)/35/2020	PUNJAB AND SIND BANK Vs BALJEET KAUR (DECEASED BOIRROWER) LRS	VAIBHAV MIRG(P),	14-01-2020	03-04-2023
			CS (COMM)/68/2020	M/S ROSS INTERNATIONAL Vs TRANSPORT SAR SYSTEMS PVT LTD	RAJESAH GUPTA(P),	28-01-2020	06-04-2023
			CS (COMM)/80/2020	M/S SUNTECH VISION LTD Vs ANAND SWARUP GARG	RAKESH SINGH(P),	01-02-2020	09-05-2023
			CS (COMM)/84/2020	M/S SB MOVERS AND LIFTERS PVT LTD Vs M/S SANGHA ERECTORS PVT LTD	VIKAS SETHI(P),	04-02-2020	25-05-2023
			CS (COMM)/144/2020	M/S NUMBESR ONE ADVERTISING AND MARKETING CO Vs M/S GARUDA ADVERTISING PVT LTD	NARENDER VASHISHTA(P),	05-03-2020	08-05-2023
			CS (COMM)/101/2021	AVG LOGISTICS LIMITED Vs INTERNATIONAL PRINT O PAC LIMITED	ADITYA JAIN(P),	17-02-2021	01-04-2023
			CS (COMM)/115/2022	ADITYA INFOTECH LIMITED Vs RAJKUMAR (PROP HINDUSTAN BUSINESS TECHNOLOGIES)	AMIT KUMAR SINGH(P),	25-01-2022	13-04-2023

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22	MS NIRJA BHATIA	SOUTH-EAST	NIL				
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS (COMM)/476/22	UNIPOWER PROJECTS PVT. LTD. VS SUDHIR POWER PROJECTS LTD.	GURPREET SINGH SACHDEVA	20.05.2022	17.03.2023
			CS (COMM)/456/22	PREMAS LIFE SCIENCES PVT. LTD THROUGH AUTH. SH HIMANSHU BHATIA VS M/S ARROW LABS	SADRE ALAM	17.05.2022	18.03.2023
			CS (COMM)/467/22	SANJHA CHULHA THROUGH AUTHORIZED REPRESENTATIVE VS SANJHA CHULHA	AKSHAY SHRIVASTAVA	18.05.2022	18.03.2023
			CS (COMM)/475/22	STATE BANK OF INDIA VS VINIT KUMAR SARASWAT	VARUN CHANDIOK	20.05.2022	21.03.2023
			CS (COMM)/552/22	STATE BANK OF INDIA VS TARUN SAINI	VARUN CHANDIOK	31.05.2022	21.03.2023
			CS (COMM)/601/22	M/S CUBICON BUILDING SERVICE PVT. LTD. VS M/S ASHIYANA DWELLING PVT. LTD.	TARMEEM ALAM SIDDIQUI	02.06.2022	21.03.2023
			CS (COMM)/627/22	M/S BHAGWATI ROADLINES, LLP VS M/S INSHREDDABLES GYM, LLP & ORS.	JAYA GOYAL MS	02.07.2022	21.03.2023

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24	SH. SANJAY SHARMA-I	EAST	CS COMM.NO.109/2022	INTERNATIONAL TRACTORS LTD. VS. BHUVAN RUSTAGI	SHREYA VS. AMIT KUMAR	13-04-2022	14-03-2023
			CS COMM.NO.295/2022	SHANTI MUKAND HOSPITAL VS. AIROX TECHNOLOGIES PVT.LTD	GAURAV AGGARWAL VS. AVNISH KUMAR	13-09-2023	14-03-2023
			CS COMM.NO.143/2022	AIROX TECHNOLOGIES PVT.LTD. VS. SHANTI MUKAND HOSPITAL	GAURAV AGGARWAL VS. AVNISH KUMAR	13-09-2023	14-03-2023
			CS COMM.NO.238/2022	SUDHIR KUMAR MITTAL VS. FOCUS IMAGING RESEARCH CENTRE PVT.LTD.	RAJ KUMAR SHARMA VS. KSHITIJ SRIVASTAVA	29-07-2022	02-03-2023
			CS COMM.NO.305/2022	THE LEATHERS LAUNDRY PVT.LTD.VS. KAPIL MATHUR	SUNEEL KUMAR VS. MONISH RIZWAN	06-10-2022	15-03-2023
			CS COMM.NO.274/2022	PUNJAB NATIONAL BANK VS. M/S PRAGATI INDIA	MEENA GUPTA VS. PRIYA AGGARWAL	06-09-2022	17-03-2023
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	CS(COMM)108/2022	M/S ARDOUR DISTRIBUTION AND SERVICES PVT LTD VS. AMAN	ARUN CHALLHIA	19.09.2022	28.03.2023
			CS(COMM)50/2021	MD. FARIYAD ALI VS. M/S BENARA BEARING AND PISTONS LIMITED	MANOJ KUMAR	02.09.2021	14.03.2023
27	SH. BRIJESH KUMAR GARG	Shahdara	CS(COMM)-438/2020	LAXMI NARAYAN DAGA VS GOVINDA GOYAL	SH. SIDHANT DHINGRA	03.07.2018	02.03.2023
			CS(COMM)-464/2021	VIDUR MALIK VS DELHI NAGRIK SEHKARI BANK LTD.	SH. GK SHARMA	18.11.2021	07.03.2023
			CS(COMM)-295/2022	RAJDHANI FLOUR MILLS VS MOOLCHAND GUPTA	SH. PAWAN KUMAR	27.04.2022	14.03.2023
			CS(COMM)-563/2022	VIRENDER KUMAR VERMA VS M/S JAI KRISHNA ESTATE	SH. ARPIT JAIN	28.09.2022	21.03.2023
			CS(COMM)-311/2022	OPS ENTERPRISES VS AJAY SHOPING	MS. MANJU JAIN	05.05.2022	22.03.2023
			CS(COMM)-667/2022	MAPS CREATION VS PAWAN NAHATA	MS. SAMRIDHI	29.11.2022	22.03.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS(COMM)-480/2020	RENU RANI VS MAMTA RANI	SH. RAJESH JAIN	09.09.2020	25.03.2023
28	MS. SUKHVINDER KAUR		NIL				
29	SH. SURENDER S. RATHI		NIL				
30	MS. SAVITA RAO		CS(COM)/417/2022	RAM KISHORE Vs AMIT KUMAR	Sh. T.C. Gupta	08-07-2022	07-03-2023
			CS(COM)/158/2020	HASHIM ALI TRADING Vs SAK PLAST PVT LTD	Sh. V.K. Puri	16/05/2019	15/03/2023
			CS(COM)/406/2021	S R ELECTRO Vs DELTA ELECTRONICS	Ms. Anuradha Dixit	18/10/2021	15/03/2023
			CS(COM)/142/2022	PRAVESH GUPTA Vs PUNEET AMARJEET SINGH BHASIN	Sh. Rashmeet Singh	24/02/2022	16/03/2023
			CS(COM)/353/2022	SUSHILA JAIN Vs VINAY AHUJA	Sh. Rakesh Kumar	25/05/2022	16/03/2023

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS(COM)/580/2022	LEVI STRAUSS AND CO Vs BUFF ITALY	Ms. Simran Arora	20/10/2022	27/03/2023
			CS(COM)/581/2022	ADIDAS AG Vs BUFF ITALY	Ms. Simran Arora	13/10/2022	27/03/2023
			CS(COM)/344/2022	SHREE KAMADGIRI ENTERPRISES PVT. LTD. Vs HDFC BANK LIMITED	Sh. Akhil Sharm	21/05/2022	27/03/2023
			CS(COM)/268/2021	AMIT JAIN Vs SHAHZAD ALI @SAHIL KHAN	Sh. Ashish Mishra	22/07/2021	28/03/2023
			CS(COM)/158/2021	KRITI NUTRIENTS LTD Vs AMIT KR TAPADIYA	Sh. Vibhor Sethi,	16/03/2021	31/03/2023
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	CS/COMM/503/2021	ANIL KUMAR VS ZIPPER HOUSE ENTERPRISES	SH L DASI	28.09.2021	02.03.2023
			CS/COMM/295/2019	ASK AUTOMOTIVE PVT LTD VS VINOD	PRAMOD KR. V S SINGH	04.09.2019	06.03.2023
			CS/COMM/422/2022	KP SINGH AND CO. VS SHASHANK CREATIONS	SUNIL SONI M/S	19.05.2022	13.03.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS/COMM/555/2022	ICICI BANK LTD VS SATISH MITTAL	DEEPAK KAUSHIK	13.07.2022	15.03.2023
			CS/COMM/20/2022	NITIN AGGARWAL VS NITIN MITTAL	VARUN KUMAR JAIN	06.01.2022	16.03.2023
			CS/COMM/19/2022	MOHIT AGGARWAL VS NITIN MITTAL	VARUN KUMAR JAIN	06.01.2022	16.03.2023
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL				
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS (Coomm)-384/22	KRT FOODS Vs KTRADERS	Mr. Abhay Raj Verma	01-08-2022	01/03/2023
			CS (Coomm)-496/22	SHRIKANT PANDEY VS M/S FANZINE INDIA	Mr. Harish Kumar,	13-10-2022	17/03/2023
			CS (Coomm)-182/21	M/S ALP AEROFLEX VS ORIENTAL INSULATION	Sh. Kulvinder Singh	25-08-2021	18-03-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (Coomm)-357/22	CANARA BANK VS RAJESH KUMAR	Ms. Vandana Bhatia	18-07-2022	21/03/2023
			CS (Coomm)-336/22	EAST INDIA TRANSPORT AEROSHIP LOGISTRICS	Mr. Sahaj Karan Singh	05-07-2022	22-03-2023
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS COMM(80/2021)	Sherwood Enterprises Vs Virender Singh	Naresh Panwar	01/03/2021	07/03/2023
			CS Com/442/22	RK Trading Vs RBS Hospitality	Manoj Kumar	19.09.2022	10.03.2023
			CS (Comm)458/2022	Rita Sharma V/s Amit Mittal	Shashank Sharma	26.09.2022	17.03.2023
			CS (COMM)93/2021	SteelGrace Inida V/S M/S Metcon	Ruksar	04.03.2021	20.03.2023
			CS (COMM)25/2021	HDF V/S Pankaj	Pardeep Kar	19.01.2021	20.03.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS 177/2022 (Comm)	Dura Build Care V/s Raju Debnath	Sh. Satyakam Saini	11.04.2022	21.03.2023
			CS 31/2021 (COMM)	NIPS Wires and fire Service V/s Sanitech Eng and Consultants	Satender Choudhary	27.01.2021	27.03.2023